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SLP(C)No. 9285-9290 OF 2003
ITEM No.37 Court No. 2

SECTION IIIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.9285-9290/2003

(From the judgement and order dated 01/08/2002 in
ITRC 238-243/1998 of The HIGH COURT OF KARNATAKA AT BANGALORE)

COMMNR. OF INCOME TAX, KARNATAKA Petitioner (s)

VERSUS

M/S. CANARA BANK Respondent (s)
(With prayer for interim relief)
(With Appln(s). for c/delay in filing SLP)
(Office report)

Date : 22/08/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s)Mr.Raju Ramachandran, ASG
Ms.Neera Gupta, Adv.
Mr. B.V. Balaram Das,Adv.

For Respondent (s)Mr.Sanjay Kunur, Adv.
Mr. Narayan N. Keswani, Adv.
Mr. Ramlal Roy, Adv.

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.
Leave granted. Printing dispensed with.
The appeal to be heard on SLP paper book itself.
Additional documents, if any,be filed in six weeks.
Original record shall be requisitioned.

(Meenu Sethi)
Court Master

(Om Prakash)
Court Master